

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GA ZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 16th July, 1979.

NOTIFICATION
INCOME TAX

No. 2935(F.No. 203/12/79-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 under the category 'Association' in the area of other natural or applied sciences, subject to the following conditions:-

- (i) that the Petroleum Conservation Research Association, New Delhi, will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than agriculture/animal husbandry/fisheries & medicines);
- (ii) That the said Foundation will furnish the annual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

PETROLEUM CONSERVATION RESEARCH ASSOCIATION, NEW DELHI.

This notification is effective for a period of three years from 18.1.1979 to 17.1.1982.

Sd/- (HARI NARAIN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

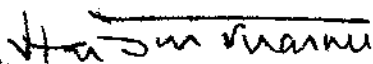
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1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (IT&Audit)/Investigation/Research & Statistics & Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Tech. Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M. No. 1/191/79-RA dated 19.5.79.
5. The Chairman, Petroleum Conservation Research Association, 709-711, Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi. with reference to his letter No. PCRA/22(11)/ dated 16.1.79.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (RS&P), New Delhi. (5 copies).

Sd/- (HARI NARAIN)

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AUTHORISED FOR ISSUE


(H.D. SHARMA)
ASSISTANT DIRECTOR (RS&P).
* SHARMA *

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